

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No. 1025 of 2020**

Lalit Kumar ... **Petitioner**
-versus-
The State of Jharkhand ... **Opposite Party**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Petitioners : Mr. S.K. Upadhyay, Advocate
For the State: Ms. Nehala Sharmin, A.P.P.

3/ 10.09.2020 Counsel for the petitioner will inform this Court about the latest stage and status of Lesliganj Police Station Case No.1 of 2016 (G.R. No.90 of 2016). He will also explain the delay in filing this criminal miscellaneous petition, wherein he has challenged the cognizance order of 2016, in the year 2020.

List this case after the appropriate affidavit is filed.

(Ananda Sen, J.)